



**B.V.L.N.CHAKRAVARTHI**  
**REGISTRAR (IT-CUM-CPC)**

**AMARAVATI,**  
Dated: 10-08-2020.

**ROC.No.195 /2019-CPS**

To  
The President, High Court Bar Association.

Sir,

Sub: Computer Section – e-Courts Project – Request to circulate the letter dated 05-08-2020 of Member (Human Resources) e-Committee, Supreme Court of India- to all the Presidents of Registered Bar Associations of your respective District for nominating the Potential Master Trainers among the Advocates of their Bar in the prescribed format as specified by the Hon'ble e-Committee, Supreme Court of India - Regarding.

-:oOo:-

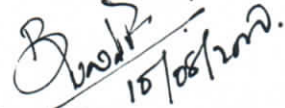
I am to state that pursuant to the letter in the subject cited, the Hon'ble Chief Justice was pleased to direct the Registry to circulate the letter dated 05-08-2020, received from the e-Committee, Supreme Court of India, to all the Bar Associations through respective District Judges in the State of Andhra Pradesh, and the respective President, Bar Association to collect the names of Potential Master Trainers among the Advocates as specified by the Hon'ble e-Committee in the letter, and send the names to the High Court before 12.30 P.M up to 13-08-2020.

Therefore, I request the President, High Court Bar Association to collect the names of Potential Master Trainers among the Advocates as specified by the Hon'ble e-Committee in the letter, and send the names to the High Court to the mail ID [cpc-ap@ajj.gov.in](mailto:cpc-ap@ajj.gov.in) before 12.30 P.M up to 13-08-2020, to enable the High Court to communicate the list of potential Master Trainers among the Advocates to Hon'ble eCommittee, Supreme Court of India within the stipulated time.

I am herewith enclosing the letter dated 05-08-2020 and the prescribed format as specified by the Hon'ble e-Committee, Supreme Court of India.

**This may be treated as most urgent.**

Yours faithfully

  
10/08/2020.  
Registrar (IT-cum-CPC)

Encl: as above

**SUPREME COURT OF INDIA**  
**ECOMMITTEE**

ECT-009-2020

5 August 2020

Mr. B.V.L.N.Chakravarthy  
The Central Project Coordinator,  
High Court of Judicature at Andhra Pradesh.

Respected Mr. B.V.L.N.Chakravarthy,

At the outset, I wholeheartedly thank you for the admirable coordinated effort taken by you in your High Court/State for conducting the District level Awareness Program for advocates in regional languages. It had reached more than 70,000 advocates as on date.

Now, we move on to the next phase of training. It requires a list of potential Master Trainers among advocates. It has to be collected by your good self in coordination with the Bar Associations of the High Court and District & Taluka Courts.

As directed, I request you to collect the list of the potential Master Trainers among advocates nominated from the Bar Associations of the High Court and District & Taluka Courts.

Potential Master Trainers	From each Registered Bar Association in High Court	From each Registered Bar Association in District & Taluka Court
Number of Advocates to be selected.	5 each	2 each

- Potential Master Trainers may be identified based on the following criteria;
- Volunteering Advocate

- With computer knowledge
- With the potential to be a trainer
- With interest in conducting training programs for Advocates and Advocate Clerks.

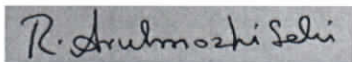
The shortlisted advocates will then be trained intensively to become Master Trainers among advocates. They will be one point contact for all the advocates and who will in turn conduct awareness programs for Advocates and Advocate clerk in their regional language. The date, time, and schedule of the intensive training will be intimated in due course.

Hence, the consolidated list of the potential Master Trainers among advocates may be forwarded to the e-Committee in the prescribed format enclosed herewith on or before 14.08.2020.

I also humbly request you to place a copy of the same before the Chairman of the Computer Committee of your Hon'ble High Court for Kind information and perusal.

Thanking You

Yours Faithfully

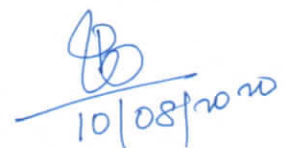


(R.Arulmozhiselvi)

Member (Human Resources)

Copy to AR-cum-PS for being placed before his Lordship:

Hon'ble Dr Justice D Y Chandrachud, Chairperson,  
eCommittee, Supreme Court of India.



**ASSISTANT REGISTRAR**  
HIGH COURT OF ANDHRA PRADESH  
At AMARAVATI

